

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/48084/2024 ARBP/97/2024	M/S GRIM TECH PROJECTS INDIA PVT. LTD. VS M/S ABC TRANS CARRIERS PVT. LTD.,KHURDA	PRAKASH RANJAN BARIK VS	// (//
2	D-BLAPL/34027/2024 BLAPL/11508/2024	GARBAPO KARITK@MUNA@G.KARTHIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHANDILI /266 /2023 A.D.J.,RAYGADA(Rayagada) CT/000018/2024
3	D-BLAPL/34044/2024 BLAPL/11509/2024	RANA MUNA DORA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SPL.TASK FORCE /13 /2022 1ST ADDL.SESSIONS JUDGE,BHUBANE TR/0000217/2022
4	D-BLAPL/34141/2024 BLAPL/11510/2024	R AKASH BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /520 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001390/2024
5	D-BLAPL/34135/2024 BLAPL/11511/2024	SHYAM SUNDAR SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /330 /2023 ADHOC ADDL. DISTRICT AND SESSION ST/0000030/2024
6	D-BLAPL/34060/2024 BLAPL/11512/2024	FAKIR NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALASORE SADAR /288 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000044/2023
7	D-BLAPL/34130/2024 BLAPL/11513/2024	ANKIT KUMAR SAHU @ ANKIT SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /214 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000115/2022
8	D-BLAPL/34078/2024 BLAPL/11514/2024	DAKA @ TUNA SWAIN VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH /396 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001043/2024
9	D-BLAPL/34116/2024 BLAPL/11515/2024	MANAS PRUSTY @ MANAS RANJAN PRUSTY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JAJPUR SADAR /255 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000132/2024
10	D-BLAPL/34112/2024 BLAPL/11516/2024	ASHWINEE KUMAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000099/2024
11	D-BLAPL/34080/2024 BLAPL/11517/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /670 /2024 J.M.F.C,TANGI(Khordha) GR/0000648/2024

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12	D-BLAPL/34108/2024 BLAPL/11518/2024	GHASIRAM LOHRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /10 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000009/2022
13	D-BLAPL/34100/2024 BLAPL/11519/2024	KABITA SINGH VS STATE OF ODISHA	ANUPAM DASH VS	KHUNTA /260 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000787/2024
14	D-BLAPL/34024/2024 BLAPL/11520/2024	KABIR SANDHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BURLA /565 /2022 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0004546/2022
15	D-BLAPL/34147/2024 BLAPL/11521/2024	SK. ZAMIR ULLAH VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	SPECIAL CRIME UNIT /10 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000471/2024
16	D-BLAPL/33415/2024 BLAPL/11522/2024	JAGANNATH SENAPATI @ JAGAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /116 /2024 J.M.F.C.,RANPUR(Nayagarh) GR/0000354/2024
17	D-BLAPL/33773/2024 BLAPL/11523/2024	BIKRAM MALLICK @ PINTU VS STATE OF ODISHA	DEVASHIS PANDA VS	BHANJANAGAR /105 /2008 A.D.J.,BHANJANAGAR(Ganjam) ST/0000019/2022
18	D-BLAPL/34153/2024 BLAPL/11524/2024	AJIT KUMAR OJHA VS STATE OF ODISHA	DEBASIS SAHOO VS	BARANGA /433 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000192/2024
19	D-BLAPL/34161/2024 BLAPL/11525/2024	RAJU @ RAJESH KUMAR SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	KANIHA /325 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000057/2024
20	D-BLAPL/34180/2024 BLAPL/11526/2024	KALEB DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JU 2(A)CC/0000013/2024
21	D-BLAPL/34177/2024 BLAPL/11527/2024	PRASANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATTANAIK VS	LALBAG /230 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000567/2023
22	D-BLAPL/34097/2024 BLAPL/11528/2024	ANUPAMA BEHERA @ SMT. ANUPAMA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /277 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000070/2024
23	D-BLAPL/33755/2024	KAIIFI KHAN	SMRUTI RANJAN ROUT	MANGALA BAG /114 /2023

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	BLAPL/11529/2024	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000334/2023
24	D-BLAPL/33548/2024 BLAPL/11530/2024	RAMAKANTA @ TURKU @ TUKU HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /134 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000612/2024
25	D-BLAPL/33629/2024 BLAPL/11531/2024	TAPAN DAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur) TR/0000008/2023
26	D-BLAPL/34271/2024 BLAPL/11532/2024	RAJAT KISHORI MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /295 /2023 A.D.J.,KHURDA(Khordha) ST/0000040/2024
27	D-BLAPL/34270/2024 BLAPL/11533/2024	BHUBAN SUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR SADAR /470 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001856/2023
28	D-BLAPL/33370/2024 BLAPL/11534/2024	RELI KHEMUDU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /100 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000071/2021
29	D-BLAPL/34178/2024 BLAPL/11535/2024	SUBHARUN DAS VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.(III),CUTTACK(Cuttack) GR/0000395/2024
30	D-BLAPL/33890/2024 BLAPL/11536/2024	BASING MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	RUGUDI /90 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000061/2024
31	D-BLAPL/34096/2024 BLAPL/11537/2024	ARABINDA BAGHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2024
32	D-BLAPL/34417/2024 BLAPL/11538/2024	NANDU PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANARAPAL /352 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000800/2024
33	D-BLAPL/34203/2024 BLAPL/11539/2024	DEBARAJ SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /168 /2024 J.M.F.C.,KONARK(Puri) GR/0000317/2024
34	D-BLAPL/34426/2024 BLAPL/11540/2024	ANANTA SAHU VS	SK. ZAFARULLA VS	JHARSUGUDA /584 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS

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35	D-BLAPL/34213/2024 BLAPL/11541/2024	STATE OF ODISHA FAKIR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0002442/2024 KHALLIKOTE /560 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001318/2024
36	D-BLAPL/34402/2024 BLAPL/11542/2024	OM PRAKASH SINGH @ GOPU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	ORIENT /175 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000949/2024
37	D-BLAPL/34399/2024 BLAPL/11543/2024	AMIT KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /74 /2024 J.M.F.C.,PIPLI(Puri) GR/0000125/2024
38	D-BLAPL/33530/2024 BLAPL/11544/2024	LAXMAN PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /49 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000045/2020
39	D-BLAPL/33633/2024 BLAPL/11545/2024	LELIA RANJIKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /26 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000045/2023
40	D-BLAPL/33533/2024 BLAPL/11546/2024	HEM SINGH MAURYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT TOWN /294 /2024 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE TR/0000100/2024
41	D-BLAPL/34411/2024 BLAPL/11547/2024	KRUSHNA CHANDRA BARIK @ TILU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /439 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000952/2024
42	D-BLAPL/34338/2024 BLAPL/11548/2024	HARICHANDRA PRADHAN VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	NCB BHUBANESWAR /5 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000043/2024
43	D-BLAPL/34014/2024 BLAPL/11549/2024	LITUNA @ SADANANDA DAS VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	ATHGARH /43 /2023 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000145/2023
44	D-BLAPL/34373/2024 BLAPL/11550/2024	PRABHAKAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KHALLIKOTE /564 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000021/2022
45	D-BLAPL/34319/2024 BLAPL/11551/2024	BARUN NAG VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /152 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000911/2024

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46	D-BLAPL/34371/2024 BLAPL/11552/2024	VISHAL BENEDICT TOPPO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /318 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000083/2024
47	D-BLAPL/32800/2024 BLAPL/11553/2024	SAFI BULA KHAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /90 /2023 ADJ,UMERKOTE(Nabarangapur) CT/0000111/2023
48	D-BLAPL/32923/2024 BLAPL/11554/2024	RABI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	MOHANA /59 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000049/2022
49	D-BLAPL/34342/2024 BLAPL/11555/2024	PRAKASH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /71 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2024
50	D-BLAPL/34365/2024 BLAPL/11556/2024	MANTU @ MANARANJAN KANDANGKEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	JAMDA PS /87 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000130/2023
51	D-BLAPL/34368/2024 BLAPL/11557/2024	JAGA @ BISWAMANTA SAMAL VS STATE OF ODISHA	SK.ZAFARULLA VS	JHARSUGUDA /566 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002358/2024
52	D-BLAPL/34095/2024 BLAPL/11558/2024	RAJ DALABEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
53	D-BLAPL/34160/2024 BLAPL/11559/2024	SAYED MAHAMMAD ALI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /18 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000048/2023
54	D-BLAPL/34136/2024 BLAPL/11560/2024	JHUNU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /266 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000762/2022
55	D-BLAPL/34324/2024 BLAPL/11561/2024	JITU @ JITENDRA NAIK VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	RASOL /80 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000237/2024
56	D-BLAPL/32805/2024 BLAPL/11562/2024	NILI DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NACHUNI /11 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh) ST/0000127/2023
57	D-BLAPL/34007/2024	SOUMYA RANJAN PRADHAN	LAXMINARAYAN RAYATSINGH	KANAS /199 /2023

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	BLAPL/11563/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000062/2024
58	D-BLAPL/33903/2024 BLAPL/11564/2024	PRAKASH NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GURUDIJHATIA /138 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000034/2024
59	D-BLAPL/34369/2024 BLAPL/11565/2024	DINU SAMARADI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /213 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000140/2024
60	D-BLAPL/33195/2024 BLAPL/11566/2024	SANJAY MOHAN BADE VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2023
61	D-BLAPL/33193/2024 BLAPL/11567/2024	ABHIJIT MARUTI SHIRSATH VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /39 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000061/2023
62	D-BLAPL/34224/2024 BLAPL/11568/2024	SURYAKANTA PALEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JAJPUR TOWN /319 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002112/2024
63	D-BLAPL/34127/2024 BLAPL/11569/2024	UMESH KUMAR KARAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /117 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000078/2024
64	D-BLAPL/34083/2024 BLAPL/11570/2024	MAJBUR MANDAL VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL TOWN /633 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000018/2024
65	D-BLAPL/34376/2024 BLAPL/11571/2024	NIHAR JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001715/2024
66	D-CMAPL/44196/2024 CMAPL/398/2024	SURENDRA CHHATAR VS STATE OF ODISHA	ADV. VS	// () //
67	D-CMAPL/44710/2024 CMAPL/399/2024	RAMBHABATI DAS @ RAMBHA DAS VS JATA KISHORE DAS	ADV. VS	// () //
68	D-CMAPL/46523/2024 CMAPL/400/2024	SANDEEP KUMAR CHOUDWHURY VS	PABITRA KUMAR NAYAK VS	// ()

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69	D-CMP/47644/2024 CMP/1301/2024	THE DY. INSPECTOR GENERAL OF REGISTRATION, ORISSA DURGA RANI DANDAPAT VS ALOK KUMAR DANDAPAT	DWARIKA PRASAD MOHANTY VS	// // ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000111/1999
70	D-CMP/47408/2024 CMP/1302/2024	M/S. SUKANTI ENTERPRISES, CUTTACK VS JAYANTA KUMAR SWAIN	SATRUGHNA DASH (A) VS	// 2ND ADJ,CUTTACK(Cuttack) Fao/0000074/2024
71	D-CMP/46596/2024 CMP/1303/2024	MINATI KUMARI PRADHAN VS B.M.,M/S UTKAL GRAMIN BANK, GANJAM	GOPAL KRUSHNA MOHANTY VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam CS/0000011/2019
72	D-CMP/47798/2024 CMP/1304/2024	LOKESWAR BHOI VS SABITA BHOI	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000061/2022
73	D-CMP/47510/2024 CMP/1305/2024	NABA KUMAR SHAW VS SISIR KUMAR PAL	BANSHIDHAR BAUG VS	// 3RD ADJ,CUTTACK(Cuttack) RFA/0000130/2017
74	D-CMP/46148/2024 CMP/1306/2024	BIJAY KUMAR MAHANTA VS BASANTI MAHANTA	AJODHYA RANJAN DASH VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) CS/0000007/2005
75	D-CMP/46631/2024 CMP/1307/2024	ADHIKARI PADHAN VS RAHASA PADHAN	TIKERAM MEHER VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) F.D.C.S./0000084/2006
76	D-CMP/47545/2024 CMP/1308/2024	BELAMATI DIGAL VS PRAVABATI NAYAK	AMIYA KUMAR MISHRA VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYAC CMA/0000003/2024
77	D-CONTC/46057/2024 CONTC/7725/2024	BIDYUTANANDA BASTIA VS ARAVINDA AGARWAL, COMMNR.-CUM-P. SECY., HIGHER EDUCATION, ODISHA	SUHANT KUMAR MISHRA VS	// () //
78	D-CONTC/47492/2024 CONTC/7726/2024	ANURADHA CHOUDHURY VS SALINI PANDIT, IAS	ADV. VS	// () //
79	D-CONTC/47495/2024 CONTC/7727/2024	BIJAYA KUMAR GOUDA VS SALINI PANDIT, IAS	ADV. VS	// () //

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80	D-CONTC/47497/2024 CONTC/7728/2024	BANSHIDHAR DAS VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
81	D-CONTC/47516/2024 CONTC/7729/2024	JIBAN JYOTI JENA VS VISHAL SINGH, IAS	ACHYUTANANDA PATTANAİK VS	// 0 //
82	D-CONTC/47790/2024 CONTC/7730/2024	BIPIN KUMAR DASH VS SIDHARTH SANKAR SWAIN, I.A.S,	ADV. VS	// 0 //
83	D-CONTC/47822/2024 CONTC/7731/2024	PADMABATI GIRI VS PRACHI TANAYA GIRI, DEO, BALASORE	ADV. VS	// 0 //
84	D-CONTC/44176/2024 CONTC/7732/2024	SUMANTA KUMAR BEHERA VS SHALINI PANDIT, P.SECY., S AND ME DEPT.	ADV. VS	// 0 //
85	D-CONTC/44179/2024 CONTC/7733/2024	DILLIP KUMAR SINGH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/46489/2024 CONTC/7734/2024	SHANKAR PRASAD KASHYAP VS SHALINI PANDIT I.A.S,	ADV. VS	// 0 //
87	D-CONTC/46666/2024 CONTC/7735/2024	PATIT PABAN PATRA VS PURNA CHANDRA SETHI, DEO, MAYURBHANJ	JYOTI RANJAN KHUNTIA VS	// 0 //
88	D-CONTC/46670/2024 CONTC/7736/2024	PRASANNA KUMAR SAHU VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/46678/2024 CONTC/7737/2024	SURYANARAYAN MOHANTY @ DALAI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/47489/2024 CONTC/7738/2024	RANJAN KUMAR ROUT VS SUSHILL KUMAR LOHANI, IAS	ADV. VS	// 0 //
91	D-CONTC/47641/2024	ASHOK KUMAR DAS @ DASH	ADV.	//

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	CONTC/7739/2024	VS ARAVIND AGARWAL, SECY., HIGHER EDUCATION DEPT.	VS	() //
92	D-CONTC/47660/2024 CONTC/7740/2024	SWAGATIKA MISHRA VS SHALINI PANDIT, I.A.S.,	ADV. VS	// () //
93	D-CONTC/47669/2024 CONTC/7741/2024	MAMATA SWAIN VS SHALINI PANDIT, I.A.S.,	ADV. VS	// () //
94	D-CONTC/47585/2024 CONTC/7742/2024	HRUSIKESH DASH VS ANU GARG, ADDL. CHIEF SECY. CUM PRINCIPAL SECY., W.R DEPT.	ADV. VS	// () //
95	D-CRLA/34110/2024 CRLA/1153/2024	LAXMAN TUDU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KULIANA /149 /2021 A.D.J.,BARIPADA(Mayurbhanj) ST/0000110/2022
96	D-CRLA/33763/2024 CRLA/1154/2024	DEEPAK GOUDA@DEEPAK GAUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /450 /2024 DISTRICT & SESSIONS JUDGE,BERHAM Spl/0000069/2024
97	D-CRLA/34206/2024 CRLA/1155/2024	SUNIL SAHOO VS STATE OF ODISHA	RANJIT KESHARI RAY VS	CHAULIAGANJA /141 /2018 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000178/2019
98	D-CRLLP/34154/2024 CRLLP/54/2024	PRAGYA PARAMITA ROUT@PRAGYAN PARAMITA ROUT VS DIPTIRANJAN PARIDA	SIDHARTH SHANKAR PADHY VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000092/2021
99	D-CRLLP/34144/2024 CRLLP/55/2024	STATE OF ODISHA VS ANADI CHARAN SWAIN	PARTHA SARATHI NAYAK, A.G.A VS	PIPLI /108 /2017 ASST.SESSION JUDGE,PIPLI(Puri) ST/0000001/2019
100	D-CRLMA/34236/2024 CRLMA/196/2024	NAINA KOSHAL VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	BINIKA /263 /2022 JMFC, BINIKA(Sonepur) GR/0000247/2022
101	D-CRLMC/31568/2024 CRLMC/4314/2024	BRAMHANANDA NAYAK VS JHILI SWAIN	BIJAYA KUMAR NAYAK (3) VS	SARANAKUL /155 /2024 JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000114/2024
102	D-CRLMC/32485/2024 CRLMC/4315/2024	SATYANARAYAN NAIK @ SATAYA NARYAN NAYAK VS	JANAKI KANTA MAHAPATRA VS	JARADA /204 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan

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103	D-CRLMC/33914/2024 CRLMC/4316/2024	STATE OF ODISHA GOURANGA PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000110/2023 / /0 J.M.F.C.,BALASORE(Baleshwar)
104	D-CRLMC/33862/2024 CRLMC/4317/2024	STATE OF ODISHA SALIM SUNA VS	SK. ZAFARULLA VS	ICC/0000571/2019 NABARANGAPUR TOWN /176 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
105	D-CRLMC/33413/2024 CRLMC/4318/2024	STATE OF ODISHA JYOTIMAYEE BAHINIPATI VS	SURYAKANTA DWIBEDI VS	GR/0000677/2024 RANPUR /222 /2013 J.M.F.C.,RANPUR(Nayagarh)
106	D-CRLMC/34069/2024 CRLMC/4319/2024	STATE OF ODISHA BINAYA KUMAR SAHOO@BINAYAK KUMAR SAHOO VS	JAYANTI DAS VS	GR/0000220/2013 JAGATSINGPUR /942 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
107	D-CRLMC/34026/2024 CRLMC/4320/2024	STATE OF ODISHA RAMACHANDRA PUTEL VS	SATYAJIT MOHAPATRA VS	GR/0001837/2024 MANAMUNDA /65 /2010 ADDL.SESSION JUDGE CUM SPL.JUDGE
108	D-CRLMC/33437/2024 CRLMC/4321/2024	STATE OF ODISHA SK. FIROJ @ SK.FIROZ VS	AMULYA RATNA PANDA VS	ST/0000021/2011 BINJHARPUR /9 /2016 S.D.J.M.,JJPUR(Jajapur)
109	D-CRLMC/33511/2024 CRLMC/4322/2024	STATE OF ODISHA RUKMAN MEHER VS	HIMANSHU SEKHAR MISHRA VS	GR/0000013/2016 SAMBALPUR VIGILANCE /9 /2020 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)
110	D-CRLMC/33826/2024 CRLMC/4323/2024	STATE OF ODISHA BIBEKANANDA SAHOO @ CHAGA VS	PRANAB KUMAR SAMANTRAY VS	CT/0000020/2022 JAGATPUR /111 /2005 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
111	D-CRLMC/32268/2024 CRLMC/4324/2024	STATE OF ODISHA NITYANANDA BEHERA VS	ARUN KUMAR BEHERA VS	GR/0000490/2005 TALASARI MARINE /28 /2018 DISTRICT & SESSIONS JUDGE,BALASORE
112	D-CRLMC/33815/2024 CRLMC/4325/2024	STATE OF ODISHA DILLIP@DHANESWAR JENA VS	SAMARENDRA MOHANTY VS	ST/0000392/2023 BARAMBA /153 /2018 P.O SPL.COURT SC AND ST (POA) ACT,
113	D-CRLMC/33901/2024 CRLMC/4326/2024	STATE OF ODISHA KABUL @ LAXMAN KHORA @ KABULA KHORA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	ICC/0000014/2022 ORKEL /5 /2016 DISTRICT AND SESSIONS JUDGE,MALAK

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114	D-CRLMC/31941/2024 CRLMC/4327/2024	GUNA PRADHAN @ SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAPUR (DIGAPAHANDI) /145 /2001 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000004/2001
115	D-CRLMC/33790/2024 CRLMC/4328/2024	SWADHIN DASH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KABISURYANAGAR (KODALA) /112 /19 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000201/1997
116	D-CRLMC/33865/2024 CRLMC/4329/2024	D.MURALI KRISHNA@DASARI MURALI KRISHNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SAMBALPUR VIGILANCE /44 /2016 SPECIAL JUDGE(VIG),BARGARH(Bargar TR/0000017/2024
117	D-CRLMC/34326/2024 CRLMC/4330/2024	BIJIAYA KUMAR LENKA@BIJAYA LENKA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /21 /2013 JMFC, BHAPUR(Nayagarh) GR/0000052/2013
118	D-CRLMC/33932/2024 CRLMC/4331/2024	ULLASHMANI MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0004074/2018
119	D-CRLMC/33993/2024 CRLMC/4332/2024	ARUN KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	// SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000036/2017
120	D-CRLMC/33987/2024 CRLMC/4333/2024	SAROJ LAKRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /45 /2018 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000065/2018
121	D-CRLMP/32362/2024 CRLMP/1563/2024	DAMBARUDHAR NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
122	D-CRLMP/32841/2024 CRLMP/1564/2024	BILASINI MALLICK VS STATE OF ODISHA	PRATIK DASH VS	Bamapada (Industrial Area) /5 /2021 () //
123	D-CRLMP/33243/2024 CRLMP/1565/2024	AJIT AJATSATRU PANDA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	JAJPUR ROAD /123 /2017 () //
124	D-CRLMP/33683/2024 CRLMP/1566/2024	SIBA SATPATHY VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000051/2012
125	D-CRLMP/32326/2024	BRAJENDRA KUMAR ROUT	TUSAR KUMAR MISHRA	RAGHUNATHPALI /330 /2022

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	CRLMP/1567/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/33504/2024 CRLMP/1568/2024	DAYANIDHI MALLIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /561 /2024 () //
127	D-CRLMP/33538/2024 CRLMP/1569/2024	SANGITA BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	//0 () //
128	D-CRLREV/33795/2024 CRLREV/666/2024	LINGARAJ BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SPL.TASK FORCE /4 /2023 A.D.J.,TITILAGARH(Balangir) CRA/0000006/2024
129	D-CRLREV/33789/2024 CRLREV/667/2024	SATYANANDA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 J.M.F.C.,SORO(Baleshwar) CRMC/0000232/2024
130	D-CRP/47314/2024 CRP/48/2024	RAM BILASH RAM VS MATADIN RAM	AKSHAYA KUMAR DORA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000055/2017
131	D-FAO/46999/2024 FAO/524/2024	ALEKHA CHANDRA MOHANTY VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000013/2016
132	D-FAO/46292/2024 FAO/525/2024	MANAGER(T.P CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SAYED MAHAMMED HABIB	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000104/2023
133	D-GUAP/46815/2024 GUAP/14/2024	DEBENDRANATH BAGHSINGH VS GOKUL CHANDRA DAS	PRASANTA KUMAR SAHOO VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) GUAP/0000002/2019
134	D-MACA/45272/2024 MACA/1147/2024	BIRENDRA PRADHAN VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// A.D.J.,BOUDH(Baudh) Mac/0000047/2018
135	D-MACA/47994/2024 MACA/1148/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR VS SAUBHAGYA LAXMI NANDA	PRASANTA KUMAR MAHALI VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000975/2018
136	D-MACA/48164/2024 MACA/1149/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD., KALAHANDI VS	PRASANTA KUMAR MAHALI VS	// 1ST MACT, BHAWANIPATNA(Kalahandi)

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137	D-MACA/48020/2024 MACA/1150/2024	BILASINI MAJHI@BILASA MAJHI BABU SETHI VS AUTHORIZED PERSON, ZIQUITZA HEALTH CARE LTD., BBSR	BIRANCHI NARAYAN RATH VS	Mac/0000088/2022 // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000012/2023
138	D-MACA/45322/2024 MACA/1151/2024	M/S NATIONAL INSURANCE COMPANY CO. LTD .,CUTTACK VS RAJANI JENA	NAYAN BEHARI DAS VS	// IST MACT, BHADRAK(Bhadrak) Mac/0000044/2023
139	D-MATA/44371/2024 MATA/401/2024	YASOBANTA MOHANTA VS TANMAYEE MOHANTA	HEMANTA KUMAR MOHANTA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000178/2022
140	D-MATA/46457/2024 MATA/402/2024	NITENDRA KUMAR SAHU VS ARCHANA SAHU	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000133/2022
141	D-MATA/46154/2024 MATA/403/2024	ANIMA RANI @ ANIMA RANI BEHERA VS PRASANNA KUMAR BEHERA	PRASANTA KUMAR JENA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000179/2015
142	D-MATA/46167/2024 MATA/404/2024	CH. RITA PATRO VS CH.BHASKAR PATRO	GOURI MOHAN RATH VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000184/2021
143	D-MATA/48031/2024 MATA/405/2024	BALARAM DAS VS BANALATA DAS	PRATYUSHA NAIDU VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000275/2021
144	D-RSA/47738/2024 RSA/418/2024	KHAGAPATI NAYAK@DHOBA VS PRATIMA NAYAK @ DHOBA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000014/2023
145	D-RSA/48046/2024 RSA/419/2024	PREMANANDA MOHAPATRA VS TAPAS RANJAN SAHOO	TUSAR KUMAR MISHRA VS	// A.D.J.,TALCHER(Anugul) RFA/0000012/2023
146	D-RSA/48098/2024 RSA/420/2024	BALABHADRA MAJHI VS BRAJA KISHORE KHATOI	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000037/2022
147	D-RSA/47786/2024 RSA/421/2024	SANGRAM KESHARI MOHAPATRA VS TAHASILDAR, NIMAPARA	NIRANJAN PANDA VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000010/2022

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148	D-RSA/47649/2024 RSA/422/2024	KODO BEWA VS STATE OF ODISHA	DEBABRATA DASH VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000009/2023
149	D-TRP(C)/47806/2024 TRP(C)/364/2024	RUPESH MISHRA VS IPSITA MISHRA	CHIRANJEEV BIDYABHUSHAN VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000251/2024
150	D-TRP(C)/47642/2024 TRP(C)/365/2024	MINANAYANA DASH VS MILLAN KUMAR TRIPATHY	PRAVAT RANJAN SUTAR VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000577/2024
151	D-TRP(C)/47917/2024 TRP(C)/366/2024	JASMINI BHATTA VS BHIMASEN BHATTA	BARADA PRASANNA SARANGI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000121/2024
152	D-TRP(C)/47931/2024 TRP(C)/367/2024	SONALISA RANASINGH VS LOKANATH RANASINGH	BARADA PRASANNA SARANGI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000266/2024
153	D-TRP(C)/47670/2024 TRP(C)/368/2024	JAYAPRADA BEHERA @ SETHY VS SATYASAI SETHY	MAHADEV SAHU VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) CP/0000145/2024
154	D-TRP(C)/47672/2024 TRP(C)/369/2024	SANTI KUMARI DASH VS SUKANTA DASH	TANMAY MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Rayagada) CS/0000136/2024
155	D-TRP(C)/48175/2024 TRP(C)/370/2024	SWALEHA KHATUN VS MIR RIYAZ ALI	SAMVIT MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000226/2024
156	D-TRPCRL/34162/2024 TRPCRL/98/2024	CHITTARANJAN PADHIARY VS JASMINE DAS	PRANAYA SWAIN VS	BALASORE SADAR /268 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) MISCA/0000103/2024
157	D-TRPCRL/34163/2024 TRPCRL/99/2024	CHITTARANJAN PADHIARY VS JASMINE DAS	PRANAYA SWAIN VS	BALASORE SADAR /268 /2024 JUDGE FAMILY COURT,BALASORE(Balaspur) Cp/0000225/2024
158	D-WA/47605/2024 WA/3107/2024	STATE OF ODISHA VS PADMANAV KHUNTIA	DEBASIS NAYAK,A.G.A VS	// () //
159	D-WA/47590/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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	WA/3108/2024	VS	VS	0
		MAYADHAR DASH		//
160	D-WA/47606/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/3109/2024	VS	VS	0
		SIBA PRASAD DUTTA		//
161	D-WA/47870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3110/2024	VS	VS	0
		DHIBAR MAJHI		//
162	D-WA/47814/2024	UTKAL UNIVERSITY, BBSR	DAYANANDA MOHAPATRA	//
	WA/3111/2024	VS	VS	0
		SUBHANKAR DAS		//
163	D-WA/47871/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/3112/2024	VS	VS	0
		BASANTA KUMAR SWAIN		//
164	D-WP(C)/41356/2024	MD. KASIM ALI	SATYABRATA RATH	//
	WP(C)/28548/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/46721/2024	CHAITANYA SAHU	MIHIR KANTA RATH	//
	WP(C)/28549/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/46727/2024	MITHUNA BISWAL	JYOTIRMAYA SAHOO	//
	WP(C)/28550/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/47097/2024	MAMATA SAHOO	RAMANI RANJAN MOHANTY	//
	WP(C)/28551/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/46753/2024	DEBENDRA KUMAR NAYAK	SAROJ RANJAN SUBUDHI	//
	WP(C)/28552/2024	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/47399/2024	PRADEEP KUMAR SWAIN	SATYAJIT MOHAPATRA (2)	//
	WP(C)/28553/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/46755/2024	REBATI NAYAK	BIBHUTI BHUSAN NANDA	//
	WP(C)/28554/2024	VS	VS	0

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171	D-WP(C)/46752/2024 WP(C)/28555/2024	STATE OF ODISHA SANJUKTA MAHAPATRA VS	SATYABRATA SATAPATHY VS	// // ()
172	D-WP(C)/47783/2024 WP(C)/28556/2024	STATE OF ODISHA ALOK KUMAR PANDA VS	BIPLABA P.B. BAHALI VS	// // ()
173	D-WP(C)/46847/2024 WP(C)/28557/2024	STATE OF ODISHA RAMAKANTA PANY VS	UMAKANT SAHOO VS	// // ()
174	D-WP(C)/47424/2024 WP(C)/28558/2024	STATE OF ODISHA PADMABATI NAIK VS	BANSHIDHAR SATAPATHY VS	// // ()
175	D-WP(C)/46866/2024 WP(C)/28559/2024	STATE OF ODISHA BIKASH KUMAR BEHERA VS	UMAKANT SAHOO VS	// // ()
176	D-WP(C)/46178/2024 WP(C)/28560/2024	STATE OF ODISHA PRATAP CHANDRA PALLAI VS	SHASHI BHUSAN JENA VS	// // ()
177	D-WP(C)/46898/2024 WP(C)/28561/2024	STATE OF ODISHA BHARAT KUMAR JANI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
178	D-WP(C)/46284/2024 WP(C)/28562/2024	STATE OF ODISHA KHULANA NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()
179	D-WP(C)/45582/2024 WP(C)/28563/2024	STATE OF ODISHA BISHNU CHARAN PATRA VS	NIRANJAN PRASAD PATRA VS	// // ()
180	D-WP(C)/45514/2024 WP(C)/28564/2024	STATE OF ORISSA LOKANATH NAIK VS	RABINDRA NATH PRUSTY VS	// // ()
181	D-WP(C)/47829/2024 WP(C)/28565/2024	S.T AND S.C DEVELOPMENT MINORITIES AND BACKWARD CLASSES WELFARE, BBSR JYOTSHNA RANI DAS VS	SUBASH CH PANI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/46684/2024 WP(C)/28566/2024	HULLASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
183	D-WP(C)/46899/2024 WP(C)/28567/2024	GEETARANI MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/46397/2024 WP(C)/28568/2024	PRAVAT KUMAR DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
185	D-WP(C)/46813/2024 WP(C)/28569/2024	BALABHADRA BHUJABAL VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
186	D-WP(C)/47683/2024 WP(C)/28570/2024	MOHAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/46971/2024 WP(C)/28571/2024	PRATAP CHANDRA TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
188	D-WP(C)/45565/2024 WP(C)/28572/2024	MAMATA SWAIN VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //
189	D-WP(C)/46427/2024 WP(C)/28573/2024	ISSARA (INSTITUTE FOR SOCIAL SERVICE AND RURAL ART),DHENKANAL VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
190	D-WP(C)/46142/2024 WP(C)/28574/2024	PRAVASINI RAY VS THE COLLECTOR AND DISTRICT MAGISTRATE JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //
191	D-WP(C)/47685/2024 WP(C)/28575/2024	SOBHAKAR NAYAK VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
192	D-WP(C)/47026/2024 WP(C)/28576/2024	M/S. D.N. CONSULTANT, CUTTACK VS THE CHIEF COMNR, GST, CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
193	D-WP(C)/46468/2024	MD.ABU KAUSAR	KUNAL KUMAR SWAIN	//

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	WP(C)/28577/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47038/2024 WP(C)/28578/2024	KAMALA LOCHAN DORA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
195	D-WP(C)/47689/2024 WP(C)/28579/2024	M/S MESCO KALINGA STEEL LTD., BHUBANESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
196	D-WP(C)/46529/2024 WP(C)/28580/2024	T.SANJAY PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
197	D-WP(C)/47711/2024 WP(C)/28581/2024	M/S SHREE INDUSTRIES, CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION INDUSTRIAL ESTATE (IDCO),CUTTACK	PARTHA MUKHERJI VS	// 0 //
198	D-WP(C)/46725/2024 WP(C)/28582/2024	JHUNI PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
199	D-WP(C)/47716/2024 WP(C)/28583/2024	LOKANATH BASKEY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/46176/2024 WP(C)/28584/2024	LINGARAJ NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
201	D-WP(C)/47205/2024 WP(C)/28585/2024	FAKIR SWAIN VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
202	D-WP(C)/47717/2024 WP(C)/28586/2024	SUBHRARANI SAHOO VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
203	D-WP(C)/46746/2024 WP(C)/28587/2024	RAMITA BEHERA @ DAS VS STATE OF ODISHA	PADMALOCHAN MOHANTY VS	// 0 //
204	D-WP(C)/47720/2024 WP(C)/28588/2024	BIJAYA KUMAR RANA VS	LAXMIKANTA MOHANTY VS	// 0

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205	D-WP(C)/47210/2024 WP(C)/28589/2024	STATE OF ODISHA PITABASH SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
206	D-WP(C)/47734/2024 WP(C)/28590/2024	STATE OF ODISHA M/S. GVPR ENGINEERS LIMITED, BBSR VS	PRANAYA SAHOO VS	// // ()
207	D-WP(C)/46514/2024 WP(C)/28591/2024	THE ASSISTANT COMNR OF STATE TAX, BBSR- III CIRCLE SUSMITA ORAM VS	MANOJ KUMAR MOHANTY VS	// // ()
208	D-WP(C)/47741/2024 WP(C)/28592/2024	STATE OF ODISHA CHANDRAGUPTA PRASAD VS	GHANASHYAM NAMTOAR VS	// // ()
209	D-WP(C)/46767/2024 WP(C)/28593/2024	STATE OF ODISHA KANDARPA NAYAK VS	BHAKTA RANJAN BARIK VS	// // ()
210	D-WP(C)/47144/2024 WP(C)/28594/2024	STATE OF ODISHA BHARATI MOHANTY VS	BANSHIDHAR BAUG VS	// // ()
211	D-WP(C)/47761/2024 WP(C)/28595/2024	STATE OF ODISHA TULASI MEHER VS	TARUN PATNAIK VS	// // ()
212	D-WP(C)/47211/2024 WP(C)/28596/2024	STATE OF ODISHA PRAHALLAD MALLIK VS	SAROJA KANTA SAMAL VS	// // ()
213	D-WP(C)/47213/2024 WP(C)/28597/2024	STATE OF ODISHA BHARAT CHANDRA GUIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	D-WP(C)/46768/2024 WP(C)/28598/2024	STATE OF ODISHA JAGAJIBAN BARIK VS	SHUBHENDU KUMAR PARIDA VS	// // ()
215	D-WP(C)/46968/2024 WP(C)/28599/2024	STATE OF ODISHA B.DEBARAJ PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/47645/2024 WP(C)/28600/2024	AJIT PAIKRAY JAGADEV MOHAPATRA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
217	D-WP(C)/47152/2024 WP(C)/28601/2024	ARABINDA KUMAR MOHAPATRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
218	D-WP(C)/46546/2024 WP(C)/28602/2024	ASIT KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
219	D-WP(C)/47214/2024 WP(C)/28603/2024	BHARAT CHANDRA GUIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	D-WP(C)/47443/2024 WP(C)/28604/2024	PARIKHITA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/47765/2024 WP(C)/28605/2024	PRANAKRUSHNA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
222	D-WP(C)/47646/2024 WP(C)/28606/2024	DASARATHI SAHU VS STATE OF ODISHA	SUSMITA PATTNAIK VS	// 0 //
223	D-WP(C)/47220/2024 WP(C)/28607/2024	PRASHENJIT SAHOO VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
224	D-WP(C)/47867/2024 WP(C)/28608/2024	MUKUL KUMAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
225	D-WP(C)/46972/2024 WP(C)/28609/2024	ANANTA CHARAN PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/47358/2024 WP(C)/28610/2024	MANJUSHREE DAS VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
227	D-WP(C)/48053/2024	SANDHYARANI PANIGRAHI	PURNA CHANDRA DAS	//

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	WP(C)/28611/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47521/2024 WP(C)/28612/2024	KUNTALINI DEI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
229	D-WP(C)/47957/2024 WP(C)/28613/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
230	D-WP(C)/47565/2024 WP(C)/28614/2024	PRATIMA MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
231	D-WP(C)/47105/2024 WP(C)/28615/2024	SAHID AKHTAR VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	// 0 //
232	D-WP(C)/46965/2024 WP(C)/28616/2024	BALARAM PRUSTI VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
233	D-WP(C)/47592/2024 WP(C)/28617/2024	SANKAR PRASAD MANIA VS COLLECTOR, JAGATSINGHPUR	KARUNAKAR GAYA VS	// 0 //
234	D-WP(C)/47202/2024 WP(C)/28618/2024	CHANDAN BISWAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
235	D-WP(C)/47524/2024 WP(C)/28619/2024	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
236	D-WP(C)/47574/2024 WP(C)/28620/2024	PRIYANKA LATH VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, BARGARH	BHARAT BHUSAN ROURAY VS	// 0 //
237	D-WP(C)/45403/2024 WP(C)/28621/2024	SUBRAT PRIYADARSHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
238	D-WP(C)/47648/2024 WP(C)/28622/2024	SABITA MOHAPATRA VS	SASWATI MOHAPATRA VS	// 0

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239	D-WP(C)/47348/2024 WP(C)/28623/2024	STATE OF ODISHA BHHAGWAT BHADRA VS COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR	PRADIP KUMAR DHAL VS	// // 0 //
240	D-WP(C)/47650/2024 WP(C)/28624/2024	HARAPRIYA BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
241	D-WP(C)/46836/2024 WP(C)/28625/2024	DIBYAJYOTI PATALASINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
242	D-WP(C)/47571/2024 WP(C)/28626/2024	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
243	D-WP(C)/47916/2024 WP(C)/28627/2024	PREMA DEI VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
244	D-WP(C)/47426/2024 WP(C)/28628/2024	RUCHISMITA SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
245	D-WP(C)/47658/2024 WP(C)/28629/2024	RABINARAYAN BARAD VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
246	D-WP(C)/47229/2024 WP(C)/28630/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
247	D-WP(C)/47509/2024 WP(C)/28631/2024	NIHARIKA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
248	D-WP(C)/47412/2024 WP(C)/28632/2024	DR. SANTANU KUMAR BEHERA VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH	HARMOHAN DHAL VS	// 0 //
249	D-WP(C)/47923/2024 WP(C)/28633/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //

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250	D-WP(C)/47659/2024 WP(C)/28634/2024	RAMESH CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/47520/2024 WP(C)/28635/2024	ABHIRAM PATTANAIAK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
252	D-WP(C)/47661/2024 WP(C)/28636/2024	ANTARYAMI BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
253	D-WP(C)/47557/2024 WP(C)/28637/2024	KAJAL MADULI VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
254	D-WP(C)/47920/2024 WP(C)/28638/2024	SUSANT KUMAR ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
255	D-WP(C)/47657/2024 WP(C)/28639/2024	NILADRI BIHARI DASH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
256	D-WP(C)/47663/2024 WP(C)/28640/2024	JOGESWAR SARANGI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
257	D-WP(C)/47668/2024 WP(C)/28641/2024	PADMA CHARAN MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
258	D-WP(C)/47675/2024 WP(C)/28642/2024	MUKUNDA KANHAR VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
259	D-WP(C)/47839/2024 WP(C)/28643/2024	SANDEEP LUHA VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
260	D-WP(C)/47682/2024 WP(C)/28644/2024	TARINEE PRASAD VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
261	D-WP(C)/45807/2024	DHUSA PARIDA	ABINASH NAYAK	//

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	WP(C)/28645/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45774/2024 WP(C)/28646/2024	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
263	D-WP(C)/48168/2024 WP(C)/28647/2024	ABINASH SOREN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/46128/2024 WP(C)/28648/2024	DURGA PRASAD HEMBRAM VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// 0 //
265	D-WP(C)/47869/2024 WP(C)/28649/2024	SRIKRISHNA ESTATE AND CONSTRUCTION PVT LTD., BBSR VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //
266	D-WP(C)/48133/2024 WP(C)/28650/2024	NAGEN KUMAR BARIK VS STATE OF ODISHA	IN PERSON VS	// 0 //
267	D-WP(C)/47874/2024 WP(C)/28651/2024	RABINDRA KUMAR SILI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
268	D-WP(C)/48107/2024 WP(C)/28652/2024	SK. AZAD MOHAMMAD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
269	D-WP(C)/47442/2024 WP(C)/28653/2024	BASUDEB PATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
270	D-WP(C)/47111/2024 WP(C)/28654/2024	SABITRI PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
271	D-WP(C)/47830/2024 WP(C)/28655/2024	BANSIDHAR MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
272	D-WP(C)/47883/2024 WP(C)/28656/2024	BIKRAM BHOI VS	HIMANSU SEKHAR DEO VS	// 0

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273	D-WP(C)/48108/2024 WP(C)/28657/2024	STATE OF ODISHA JANUGANJ UCHHA VIDYAPITHA, BALASORE VS	SHASHI BHUSAN JENA VS	// // 0
274	D-WP(C)/47841/2024 WP(C)/28658/2024	STATE OF ODISHA SUBHRANSU SEKHAR PATTANAYAK VS	GOPINATH PANDA VS	// // 0
275	D-WP(C)/47885/2024 WP(C)/28659/2024	STATE OF ODISHA DIPAK KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
276	D-WP(C)/47844/2024 WP(C)/28660/2024	STATE OF ODISHA BRAJA KISHORE PRADHAN VS	GOPINATH PANDA VS	// // 0
277	D-WP(C)/47132/2024 WP(C)/28661/2024	STATE OF ODISHA NABAJYOTI NAYAK VS	BAIDHAR SAHOO VS	// // 0
278	D-WP(C)/47896/2024 WP(C)/28662/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR ANUP KUMAR PATRA VS	SATYABRATA MOHANTY (1) VS	// // 0
279	D-WP(C)/48230/2024 WP(C)/28663/2024	STATE OF ODISHA SANTI LATA SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
280	D-WP(C)/47762/2024 WP(C)/28664/2024	STATE OF ODISHA SANGITA MOHAPATRA VS	MONOMOY BASU VS	// // 0
281	D-WP(C)/47912/2024 WP(C)/28665/2024	STATE OF ODISHA SANKAR PRASAD SABAT VS	SWADHIN KESARI SINGH VS	// // 0
282	D-WP(C)/48111/2024 WP(C)/28666/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	AVIJIT PATNAIK VS	// // 0
283	D-WP(C)/47819/2024 WP(C)/28667/2024	ODISHA CONSTRUCTION CORPORATION LTD., BBSR MANOJ KUMAR SAHU VS	PRASANNA KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/47391/2024 WP(C)/28668/2024	SURENDRA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
285	D-WP(C)/47801/2024 WP(C)/28669/2024	ISWAR SAHU VS THE COLLECTOR, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //
286	D-WP(C)/47703/2024 WP(C)/28670/2024	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
287	D-WP(C)/47809/2024 WP(C)/28671/2024	SANTOSH KUMAR MAHARANA VS BRANCH MANAGER SHRIRAM EQUIPMENT FINANCE CO, LTD ANGUL	JUGALA KISHORE PANDA VS	// 0 //
288	D-WP(C)/47824/2024 WP(C)/28672/2024	RAMNARESH RAY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
289	D-WP(C)/47530/2024 WP(C)/28673/2024	REKHA SATPATHY VS STATE OF ORISSA	SUSANTA KUMAR NAYAK VS	// 0 //
290	D-WP(C)/47866/2024 WP(C)/28674/2024	GOPINATH PATNAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
291	D-WP(C)/47826/2024 WP(C)/28675/2024	BIJAY KUMAR SATAPATHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
292	D-WP(C)/46682/2024 WP(C)/28676/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
293	D-WP(C)/47538/2024 WP(C)/28677/2024	MITRA MOHAPATRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
294	D-WP(C)/47853/2024 WP(C)/28678/2024	GIRISH CHANDRA PATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
295	D-WP(C)/47818/2024	RANJEETA MUND SHARMA	SANDHYARANI PANI	//

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	WP(C)/28679/2024	VS THE COMMISNR. CUM SECY. TO GOVT.,BBSR	VS	0 //
296	D-WP(C)/47555/2024 WP(C)/28680/2024	ARATI BEJ VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
297	D-WP(C)/47842/2024 WP(C)/28681/2024	PANCHDEEP CONSTRUCTION LTD VS REAL ESTATE APPELLATE TRIBUNAL , ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
298	D-WP(C)/47527/2024 WP(C)/28682/2024	RAKESH PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
299	D-WP(C)/47586/2024 WP(C)/28683/2024	MONORAMA BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
300	D-WP(C)/47627/2024 WP(C)/28684/2024	BISWAJIT JENA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
301	D-WP(C)/48137/2024 WP(C)/28685/2024	M/S DEEPAK KUMAR MOHANTY, JAJPUR VS UNION OF INDIA	DAITARI BEHERA VS	// 0 //
302	D-WP(C)/48138/2024 WP(C)/28686/2024	M/S DEEPAK KUMAR MOHANTY, JAJPUR VS UNION OF INDIA	DAITARI BEHERA VS	// 0 //
303	D-WP(C)/48162/2024 WP(C)/28687/2024	SULATA UPADHYAYA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
304	D-WP(C)/48140/2024 WP(C)/28688/2024	M/S FORMULA ONE SOLUTIONS PRIVATE LIMITED, BBSR VS ASST COMNR OF STATE TAX, CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
305	D-WP(C)/47552/2024 WP(C)/28689/2024	SANKAR BINDHANI VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
306	D-WP(C)/48025/2024 WP(C)/28690/2024	SUNIL ENGICON PVT LTD VS	BISWAJIT NAYAK VS	// 0

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307	D-WP(C)/46428/2024 WP(C)/28691/2024	STATE OF ODISHA RANI ALLADA VS	ASHOK KUMAR BEHERA VS	// // ()
308	D-WP(C)/47630/2024 WP(C)/28692/2024	STATE OF ODISHA JADUNATH MEHER VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
309	D-WP(C)/47876/2024 WP(C)/28693/2024	THE STATE OF ODISHA SADANANDA SAHOO VS	SUBASH CHANDRA RATH VS	// // ()
310	D-WP(C)/47632/2024 WP(C)/28694/2024	STATE BANK OF INDIA, MUMBAI SUMANTA KUMAR PARIDA VS	BIJAYA KUMAR SAHOO VS	// // ()
311	D-WP(C)/47902/2024 WP(C)/28695/2024	REGIONAL CHIEF CONSERVATOR OF FORESTS, BBSR JANHABI BEHERA VS	AMIT PRASAD BOSE VS	// // ()
312	D-WP(C)/47548/2024 WP(C)/28696/2024	STATE OF ODISHA SWADHIN SWAIN VS	SUJATA JENA VS	// // ()
313	D-WP(C)/48214/2024 WP(C)/28697/2024	THE COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., KHORDHA ALIBHA MEHER VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
314	D-WP(C)/46695/2024 WP(C)/28698/2024	STATE OF ODISHA BRUNDABAN NAYAK VS	NIRANJAN PRASAD PATRA VS	// // ()
315	D-WP(C)/48215/2024 WP(C)/28699/2024	STATE OF ORISSA TANMAYA KUMBHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
316	D-WP(C)/46696/2024 WP(C)/28700/2024	STATE OF ODISHA JAGATJEET PATTNAIK VS	SUBHASIS MOHAPATRA VS	// // ()
317	D-WP(C)/46698/2024 WP(C)/28701/2024	UNION OF INDIA M/S PRAYASH CONSTRUCTIONS, KALAHANDI VS	SANTOSH KUMAR MISHRA VS	// // ()
		THE COMMISSIONER OF (C.T. AND G.S.T.), CUTTACK		//

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318	D-WP(C)/45054/2024 WP(C)/28702/2024	SANTOSH KUMAR MOHAPATRA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// () //
319	D-WP(C)/45648/2024 WP(C)/28703/2024	BIKRAM PARIDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
320	D-WP(C)/45809/2024 WP(C)/28704/2024	MD.FAZUL RAHEMAN VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	// () //
321	D-WP(C)/46475/2024 WP(C)/28705/2024	SUSAMA NAYAK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
322	D-WPCRL/33600/2024 WPCRL/133/2024	BINDU SAGAR SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /252 /2024 () //
323	D-ABLAPL/31759/2024 ABLAPL/12905/2024	SURESH KUMAR RAUL VS STATE OF ODISHA	BANAJARANI PANDA VS	PURIGHAT /269 /2024 () //
324	D-ABLAPL/32675/2024 ABLAPL/12906/2024	PABITRA KUMAR SAHU @ SAHOO @ PRATYUSH VS STATE OF ODISHA	DASARATHI DASH VS	BOLAGARH P.S. /169 /2024 () //
325	D-ABLAPL/32844/2024 ABLAPL/12907/2024	GOPINATH ROUT VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /554 /2024 () //
326	D-ABLAPL/33121/2024 ABLAPL/12908/2024	SUDAM MANDAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /363 /2022 () //
327	D-ABLAPL/34239/2024 ABLAPL/12909/2024	SHIBANANDA BANUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /383 /2024 () //
328	D-ABLAPL/34240/2024 ABLAPL/12910/2024	SANTOSH JAL @ SANTU VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /457 /2024 () //
329	D-ABLAPL/34129/2024	KALIA MAJHI @ RAKESH KUMAR MAJHI	MIHIR SEKHAR SAHOO	KUJANGA /538 /2024

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	ABLAPL/12911/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/34241/2024 ABLAPL/12912/2024	PINTU @ PRASANT KUMAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /738 /2024 () //
331	D-ABLAPL/33599/2024 ABLAPL/12913/2024	SANJAY SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SAMBALPUR SADAR /155 /2017 () //
332	D-ABLAPL/34150/2024 ABLAPL/12914/2024	PRATEET KUMAR BHANJA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
333	D-ABLAPL/34243/2024 ABLAPL/12915/2024	SIBU SANKAR BHOLA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	TIRTOL /275 /2024 () //
334	D-ABLAPL/34151/2024 ABLAPL/12916/2024	SOUMYARANJAN PANDAV VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MANGALPUR /133 /2024 () //
335	D-ABLAPL/34152/2024 ABLAPL/12917/2024	SUBAL MAHALIK VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /247 /2024 () //
336	D-ABLAPL/34244/2024 ABLAPL/12918/2024	PINTUNA BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KUMBHARAPARA /315 /2024 () //
337	D-ABLAPL/34253/2024 ABLAPL/12919/2024	RAB @ RAPH SAHA @ RAF SAHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /892 /2024 () //
338	D-ABLAPL/34155/2024 ABLAPL/12920/2024	SANTOSH BEHURA VS STATE OF ODISHA	DEBASIS BISWAL VS	CUTTACK SADAR /558 /2024 () //
339	D-ABLAPL/34254/2024 ABLAPL/12921/2024	ASHOK DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /386 /2024 () //
340	D-ABLAPL/34276/2024 ABLAPL/12922/2024	KISAN KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	BONTH /11 /2023 ()

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341	D-ABLAPL/34165/2024 ABLAPL/12923/2024	STATE OF ODISHA TAPAS SAHOO VS	LALATENDU RAY VS	// NAUGAON /270 /2024 ()
342	D-ABLAPL/32538/2024 ABLAPL/12924/2024	STATE OF ODISHA MAHESH BADHEI VS	SAMARENDRA BAHADUR VS	// HEMGIR /386 /2024 ()
343	D-ABLAPL/33710/2024 ABLAPL/12925/2024	STATE OF ODISHA SWAPNENDU PARIJA VS	PABITRA KUMAR NAYAK VS	// / /0 ()
344	D-ABLAPL/33107/2024 ABLAPL/12926/2024	STATE OF ODISHA GODABARISH MOHANTY VS	RAMAKANTA SARANGI VS	// BEGUNIA P.S. /294 /2024 ()
345	D-ABLAPL/33900/2024 ABLAPL/12927/2024	STATE OF ODISHA BIRENDRA GOUDA VS	BIJAY KUMAR BEHERA VS	// / /0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000453/2024
346	D-ABLAPL/34293/2024 ABLAPL/12928/2024	STATE OF ODISHA GANESWAR MAHANTA @ GANESH CHANDRA MAHANTA VS	ALOK KUMAR PANDA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
347	D-ABLAPL/33278/2024 ABLAPL/12929/2024	STATE OF ODISHA BICHI GHADAI @ SIDHANTA GHADAI VS	KABIRAJ PRADHAN VS	2(B)CC/0000001/2024 NACHUNI /309 /2024 ()
348	D-ABLAPL/34322/2024 ABLAPL/12930/2024	STATE OF ODISHA KANHU @ DEEPAK KUMAR DALEI VS	DAYANIDHI MISHRA VS	// DHENKANAL TOWN /735 /2024 ()
349	D-ABLAPL/33279/2024 ABLAPL/12931/2024	STATE OF ODISHA SANJIB MAHAPATRA VS	AMIYA RANJAN SETHY VS	// TIHIDI /403 /2024 ()
350	D-ABLAPL/34066/2024 ABLAPL/12932/2024	STATE OF ODISHA ALOK BEHERA @ ALOK KUMAR BEHERA VS	SURYAKANTA DWIBEDI VS	// BALIKUDA /475 /2024 ()
351	D-ABLAPL/33793/2024 ABLAPL/12933/2024	STATE OF ODISHA SACHINATH KHILAR VS STATE OF ODISHA	LALITENDU BHUYAN VS	// TELKOI /291 /2024 () //

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352	D-ABLAPL/34082/2024 ABLAPL/12934/2024	PRASANT KUMAR DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000095/2024
353	D-ABLAPL/33863/2024 ABLAPL/12935/2024	JAMIRUDDIN SAHA @ KANHU VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /607 /2024 (//
354	D-ABLAPL/33703/2024 ABLAPL/12936/2024	RABINDRA SAHOO VS STATE OF ODISHA	BIJAY SWAIN VS	RANPUR /357 /2024 (//
355	D-ABLAPL/34085/2024 ABLAPL/12937/2024	PRABHAT MOHANTY @ PRAVAT MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000064/2024
356	D-ABLAPL/34330/2024 ABLAPL/12938/2024	SK. HABIBUR RAHEMAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /257 /2024 (//
357	D-ABLAPL/34018/2024 ABLAPL/12939/2024	GOPAL BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /127 /2021 (//
358	D-ABLAPL/34103/2024 ABLAPL/12940/2024	PRABHAT KUMAR MISHRA @ PRAVAT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	BALASORE VIGILANCE /40 /2003 (//
359	D-ABLAPL/34048/2024 ABLAPL/12941/2024	RANJAN BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// (//
360	D-ABLAPL/34331/2024 ABLAPL/12942/2024	SAPAN KUMAR RANA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /258 /2024 (//
361	D-ABLAPL/34356/2024 ABLAPL/12943/2024	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /570 /2024 (//
362	D-ABLAPL/34062/2024 ABLAPL/12944/2024	MUKESH BEHERA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	KUJANGA /538 /2024 (//
363	D-ABLAPL/34361/2024	RUNA @ PRASANTA NAIK	ADITI HOTA	KANIHA /233 /2024

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	ABLAPL/12945/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/34364/2024 ABLAPL/12946/2024	DHIRAJ KUMAR RAY @ DHIRAJ YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /279 /2024 () //
365	D-ABLAPL/34077/2024 ABLAPL/12947/2024	MANOJ MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	KANAS /242 /2024 () //
366	D-ABLAPL/34378/2024 ABLAPL/12948/2024	PRADIPA KUMAR JENA @ RAMA @ PRADEEP KUMAR JENA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000208/2024
367	D-ABLAPL/34209/2024 ABLAPL/12949/2024	BINAYA BHUSAN PATTANAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR TOWN /455 /2024 () //
368	D-ABLAPL/34386/2024 ABLAPL/12950/2024	ANIKET ROUT VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	SECTOR-15 /120 /2024 () //
369	D-ABLAPL/34388/2024 ABLAPL/12951/2024	ANIKET ROUT VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	SECTOR-15 /121 /2024 () //
370	D-ABLAPL/32444/2024 ABLAPL/12952/2024	SURESH NAIK VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	RANPUR /330 /2024 () //
371	D-ABLAPL/34109/2024 ABLAPL/12953/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	DHUSURI /366 /2024 () //
372	D-ABLAPL/34394/2024 ABLAPL/12954/2024	CHINTU @ MD. MEHIR VS STATE OF ODISHA	DALIRANI BEHURAY VS	KUAKHIA /431 /2024 () //
373	D-ABLAPL/33119/2024 ABLAPL/12955/2024	TUKU @ BRAHMANANDA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	BARAMBA /216 /2024 () //
374	D-ABLAPL/34113/2024 ABLAPL/12956/2024	DEEPAK KUMAR BEHERA VS	BISWABHUSAN DAS VS	DHUSURI /367 /2024 ()

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375	D-ABLAPL/34396/2024 ABLAPL/12957/2024	STATE OF ODISHA KEDARNATH DHAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /309 /2024 () //
376	D-ABLAPL/33698/2024 ABLAPL/12958/2024	SUNIL KHARA @ SUNIL KHORA VS STATE OF ODISHA	SUMANTA MALIK VS	LAXMIPUR /170 /2024 () //
377	D-ABLAPL/34166/2024 ABLAPL/12959/2024	BANTI PALATA @ JYOTI RANJAN PALATA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIALI /413 /2024 () //
378	D-ABLAPL/34167/2024 ABLAPL/12960/2024	MANGULI CHARAN SETHY VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	JAGATSINGPUR /1064 /2024 () //
379	D-ABLAPL/33975/2024 ABLAPL/12961/2024	PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	DHUSURI /366 /2024 () //
380	D-ABLAPL/34211/2024 ABLAPL/12962/2024	TARANISEN PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR TOWN /455 /2024 () //
381	D-ABLAPL/34172/2024 ABLAPL/12963/2024	SK. MUKHTAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	SIMULIA /365 /2024 () //
382	D-ABLAPL/31015/2024 ABLAPL/12964/2024	KILIMICHETTI SRINIVAS PATRO @ DEEPAK PATRO VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	GUNUPUR /189 /2020 () //
383	D-ABLAPL/34196/2024 ABLAPL/12965/2024	RAJESH KUMAR SAHU @ RAJESH SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /303 /2024 () //
384	D-ABLAPL/34315/2024 ABLAPL/12966/2024	BUDHADEB JENA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	TIRTOL /521 /2024 () //
385	D-ABLAPL/34207/2024 ABLAPL/12967/2024	KAIBALYA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH SADAR /144 /2020 () //

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386	D-ABLAPL/34332/2024 ABLAPL/12968/2024	BIKRAM BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /255 /2024 () //
387	D-ABLAPL/34208/2024 ABLAPL/12969/2024	ALOK BARIK @ ALAM BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /130 /2019 () //
388	D-ABLAPL/34225/2024 ABLAPL/12970/2024	SK. KALIMUDDIN @SEK KALIMUD VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /160 /2024 () //
389	D-ABLAPL/34341/2024 ABLAPL/12971/2024	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /498 /2024 () //
390	D-ABLAPL/33420/2024 ABLAPL/12972/2024	ROHIT KUMAR DAS VS STATE OF ODISHA	GOKHA BEHERA VS	/ /0 () //
391	D-ABLAPL/34350/2024 ABLAPL/12973/2024	BICHITRANANDA ROUT @ CHINKU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BARAMBA /266 /2021 () //
392	D-ABLAPL/34149/2024 ABLAPL/12974/2024	SATYAPRIYA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
393	D-ABLAPL/34327/2024 ABLAPL/12975/2024	RINKU MIRDHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KULABIRA /190 /2024 () //
394	D-ABLAPL/34249/2024 ABLAPL/12976/2024	M. DEBARAJ PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /285 /2024 () //
395	D-ABLAPL/34328/2024 ABLAPL/12977/2024	BISHNU @ BISHNU PRASAD BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1000 /2024 () //
396	D-ABLAPL/34250/2024 ABLAPL/12978/2024	SARALA SAHOO VS STATE OF ODISHA	LAXMAN PRADHAN VS	SATYABADI /224 /2019 () //
397	D-ABLAPL/34251/2024	TANGE BAHADUR @ RAJKAPUR BAHADUR	PABITRA KUMAR NAYAK	PLANTSITE /892 /2024

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	ABLAPL/12979/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/34075/2024 ABLAPL/12980/2024	SUNIL DORA VS STATE OF ODISHA	MANORANJAN PADHI VS	ODAGAON /222 /2024 () //
399	D-ABLAPL/34476/2024 ABLAPL/12981/2024	LAXMIDHAR SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
400	D-ABLAPL/33984/2024 ABLAPL/12982/2024	AKHILESH SINGH VS STATE OF ODISHA	BISWAJIT SAHOO VS	KHETRARAJPUR /248 /2024 () //
401	D-ABLAPL/34164/2024 ABLAPL/12983/2024	AMIYA RANJAN ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /293 /2024 () //
402	D-ABLAPL/33557/2024 ABLAPL/12984/2024	BUDHIRAM SWAIN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	ASKA /605 /2024 () //
403	D-ABLAPL/34197/2024 ABLAPL/12985/2024	NALITA @ LALITA MOHAPATRA VS STATE OF ODISHA	PITAMBAR PANDA VS	BASELI SAHI PS /224 /2024 () //
404	D-ABLAPL/33820/2024 ABLAPL/12986/2024	ARUN JAL VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000012/2024
405	D-ABLAPL/34477/2024 ABLAPL/12987/2024	ANAM CHARAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
406	D-ABLAPL/33841/2024 ABLAPL/12988/2024	GITANJALI RANA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	BALIANTA P.S. /489 /2024 () //
407	D-ABLAPL/33871/2024 ABLAPL/12989/2024	KHIROD CHARAN@CHANDRA BARAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
408	D-ABLAPL/33928/2024 ABLAPL/12990/2024	DUSMANTA KARNA @ DUSMANTA KUMAR KARNA VS	SURYAKANTA DWIBEDI VS	BOUDH /371 /2024 ()

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409	D-ABLAPL/34282/2024 ABLAPL/12991/2024	STATE OF ODISHA KUMARI @ AMIYA KUMAR ROUT VS	SOUMYA RANJAN DAS VS	// PLANTSITE /828 /2024 ()
410	D-ABLAPL/34479/2024 ABLAPL/12992/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
411	D-ABLAPL/33955/2024 ABLAPL/12993/2024	STATE OF ODISHA RASHMITA NAYAK VS	SUNIT SAHOO VS	// TIRTOL /533 /2024 ()
412	D-ABLAPL/33962/2024 ABLAPL/12994/2024	STATE OF ODISHA BHOLA @ SAKTIPADA DAS VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI /260 /2024 ()
413	D-ABLAPL/33970/2024 ABLAPL/12995/2024	STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS	TIRTH KUMAR SAHU VS	// DHUSURI /367 /2024 ()
414	D-ABLAPL/34347/2024 ABLAPL/12996/2024	STATE OF ODISHA VIKASH @ BIKASH TIRKEY VS STATE OF ODISHA	UMAKANTA BARIK VS	// PLANTSITE /895 /2024 () //